



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०

Ref

167343 /C-1/NGT-20/2021

दिनांक

Date

E-mail

To,

The Registrar General  
Principal Bench  
Hon' ble National Green Tribunal,  
Copernicus Marg, New Delhi.

Sub:- Regarding Submission of Report dated 20-10-2021 of Joint Committee Constituted in compliance of the order of Hon'ble NGT passed in OA No. 209/2021 in Jasgun Vs Utkarsh Gupta.

Sir,

The Report dated 20-10-2021 of Joint Committee Constituted in compliance of the order of Hon'ble NGT passed in OA No. 209/2021 in Jasgun Vs Utkarsh Gupta is attached herewith for kind perusal.

Encl:- As above.

Yours Sincerely

VIVEK

Digitally signed  
by VIVEK ROY

ROY

Date: 2021.10.21  
13:53:45 +05'30'

(Vivek Roy)

Chief Environmental Officer  
Circle-1

टी.सी. - 12 वी, विभूति खण्ड, गोमती नगर,  
लखनऊ - 226010  
दूरभाष : 0522-2720828, 2720831  
फैक्स : 0522-2720764, 2720676  
ई-मेल : info@uppcb.com  
वेबसाइट : www.uppcb.com

T.C.-12 V, Vibhuti Khand, Gomti Nagar,  
Lucknow - 226 010  
Phone : 0522-2720828, 2720831  
Fax : 0522-2720764, 2720676  
E-mail : info@uppcb.com  
Website : www.uppcb.com



क्षेत्रीय कार्यालय  
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा  
ए-1, प्रथम तल, कॉमर्शियल काम्प्लेक्स, बीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर  
ई-मेल : rogreaternoida@uppcb.in, फोन/फैक्स- 0120-4259329

सन्दर्भ संख्या :

490 / NCT-44/21

दिनांक : 20/10/21

सेवा में,

मुख्य पर्यावरण अधिकारी, वृत्त-1,  
उ०प्र० प्रदूषण नियंत्रण बोर्ड,  
लखनऊ।

विषय: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं० 209/2021 जसगुन बनाम उत्कर्ष गुप्ता में पारित आदेश दिनांक 24.08.2021 के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र सं० एच 65077/सी-1/विधि-117/2021 दिनांक 27.08.2021 का संदर्भ ग्रहण करने का कष्ट करें। मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं० 209/2021 जसगुन बनाम उत्कर्ष गुप्ता में पारित आदेश दिनांक 24.08.2021 में केन्द्रीय प्रदूषण नियंत्रण बोर्ड एवं राज्य प्रदूषण नियंत्रण बोर्ड को संयुक्त समिति द्वारा इकाई का निरीक्षण कर संयुक्त निरीक्षण आख्या एक माह के अन्दर ई-मेल [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) पर पीडीएफ/ओसीआर में प्रेषित किये जाने हेतु निर्देशित किया गया था। उक्त के अनुपालन में इकाई का संयुक्त समिति द्वारा निरीक्षण दिनांक 21.09.2021 को किया गया। संयुक्त निरीक्षण आख्या एवं प्रपत्र संलग्न हैं।

अतः मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 24.08.2021 उक्त के अनुपालन में संयुक्त निरीक्षण आख्या एवं संलग्नक इस अनुरोध के साथ प्रेषित हैं कि आदेशानुसार संयुक्त निरीक्षण आख्या ई-मेल [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) पर प्रेषित करने का कष्ट करें। प्रकरण समयबद्ध है।

संलग्नक: यथोक्त।

भवदीय

*Prakash*

(भुवन प्रकाश यादव)  
क्षेत्रीय अधिकारी

प्रतिलिपि:

1. सदस्य सचिव महोदय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित।
2. मुख्य विधि अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित।

क्षेत्रीय अधिकारी

**INSPECTION REPORT OF M/S SWASTIK METAL COMPONENTS, PLOT NO. 153, UDYOG KENDRA-2, ECOTECH-3, GREATER NOIDA, GAUTAM BUDH NAGAR IN THE MATTER OF OA NO. 209/2021 (JASGUN VS UTKARSH GUPTA)**

**1.0 Background:**

In the matter of O.A. no. 209/2021: Jasgun vs Utkarsh Gupta, Hon'ble NGT vide its order dated 24.08.2021 directed as below:

*"...Having regard to the seriousness of the allegation in the application, we find it appropriate to require a joint Committee of CPCB and State PCB to visit the site and ascertain facts. The State PCB will act as nodal agency for coordination and compliance. The joint Committee may also ascertain compliance of directions by CPCB on 18.8.2017 for using non-cyanide process for electroplating. A factual and action taken report in the matter be furnished to this Tribunal within one month by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR support PDF and not in the form of image PDF."*

In compliance of the Hon'ble NGT order, joint team, comprising Central Pollution Control Board (CPCB) and State Pollution Control Board (SPCB), Regional Office Greater Noida visited the unit on 21.09.2021 to ascertain the facts. The general information about the unit is tabulated below:

**02.General Information of the Unit:**

|    |  |   |   |
|----|--|---|---|
| 1. | Name & address of the industry                 | : | M/s Swastik Metal Components, Plot No. 153, Udyog Kendra -2, Ecotech 3, Greater Noida, U.P.                     |
| 2. | GPS location of unit                           | : | Latitude: 28.533643<br>Longitude:77.471353  |
| 3  | Name & contact details of unit representatives | : | Shri Utkarsh Gupta. Proprietor<br>Email: <a href="mailto:gupta.utkarsh7@gmail.com">gupta.utkarsh7@gmail.com</a> |
| 4. | Date of visit                                  | : | 21.09.2021  |
| 5. | Type of industrial sector                      | : | Fabrication of Pen Clips  |
| 6. | Status of operation                            | : | Operational during visit  |
| 7. | Installed production capacity                  | : | 100 Kg pen clips/day  |
| 8. | Present production capacity                    | : | 70-80 pen clips Kg/day  |

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|     |  |   |  |
|-----|--|---|--|
| 9.  | Raw material consumption                                   | : | 80-90 Kg Stainless Steel Coil per day  |
| 10. | Manufacturing details with flow diagram                    | : | <p>Stainless Steel Coil (Raw material)</p> <p>↓</p> <p>Press Forming Machine</p> <p>↓</p> <p>Pressing &amp; Forming ⇒ Scrap generation</p> <p>↓</p> <p>Finished good</p> <p>↓</p> <p>Packing &amp; dispatch</p>  |
| 11. | Validity of consent  | : | <p>Unit has not obtained consent from UPPCB.</p> <p>Unit was found to be producing pen clip by pressing/forming machining process using Stainless Steel strip.</p>   |
| 12. | Total water requirement                                    | : | <p>Approx-0.5 KLD</p> <p>Industrial -Nil</p> <p>Domestic effluent- 0.4 KLD</p>   |
| 13. | Source of water  | : | <p>Bore well &amp; packaged water for domestic purpose.</p> <p>Electromagnetic Flow meter Not installed.</p> <p>Log book for water consumption not maintained</p>  |
| 14. | Wastewater generation & Mode of treated effluent discharge | : | <p>The domestic effluent from the industry is discharged through the Greater Noida Industrial Development Authority sewer line</p>   |
| 16. | Solid waste generation, disposal & mode of disposal        | : | <p>During the process of pressing and forming of pen clips, scrap of stainless steel is generated</p> <p>Approx. 5% of raw material i.e. approx. 4- 5 Kg per day scrap is generated. Scrap generated is stored on the premises and sold to dealers once in a month.</p> <p>Scrap was found lying on the floor with spillages of water.</p> |
| 17. | Emission sources and control                               | : | <p>Emission Sources: One DG of 62.5 KVA</p> <p>(Acoustic enclosures and exhaust as control equipment)</p>  |

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### 03 Observations:

1. The unit, M/s Swastik Metal Components, Plot No. 153, Udyog Kendra-2, Ecotech- 3, Greater Noida, Uttar Pradesh was found operational during visit.
2. The industry was found to be producing pen clip by pressing/forming machining process using Stainless Steel strip of 0.5 mm as raw material. The raw material is purchased from M/s Hisar Metal Industries Ltd. Copy of 3 month invoice of raw material purchase is attached at **Annexure-1**.
3. During inspection, a total of 07 press/forming machines, 01 lathe machine, 01 milling and 01 drill machine was found installed in the premises. Total 15 manpower including labor were found working in the industry.
4. No electroplating work was observed on the day of visit and no plant machinery was found installed for cyanide, chrome or any other type of plating in the said industry premises. The photographs activities of the unit, are attached at **Annexure-2**.
5. There was no use or generation of waste water was observed in the said industry premises other than domestic process. A bore well was found installed and it was intimated that it is used to meet the water requirements for domestic purposes. Electromagnetic flow meter was also not installed, and log book for ground water abstraction is not maintained.
6. The domestic effluent from the industry is discharged through the Greater Noida Industrial Development Authority sewer line.
7. No other type of air polluting equipment/plant was found installed in the said industry premises except one DG set of 62.5 KVA.
8. In the process small quantity scrap is generated (approx. 5% of raw material i.e. approx. 4- 5 Kg per day scrap) which is sold to dealers once in a month.
9. Unit is neither registered with U.P. State Pollution Control (UPPCB) under white category nor any intimation to UPPCB was found.

As per of Central Pollution Control Board categorization of Industrial Sectors, (S.N.14) 'Engineering and fabrication units (dry process without any heat treatment/metal surface finishing operations/painting)' falls under "White Category" Copy of Central Pollution Control Board (CPCB) categorization of Industrial Sectors under Red, Orange, Green and White Category is annexed at **Annexure-3**. White category of industries pertains to those industrial sectors which are practically non-polluting and are exempted from obtaining the Consent to Operate" .As per categorization of CPCB "there shall be no

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necessity of obtaining the Consent to Operate for White category of industries. An intimation to concerned SPCB/PCC shall suffice.”

10. UPPCB was in receipt of a complaint on 27.10.2020 through different names and e-mails and to verify the complaint, inspection of the industry was done on 28.10.2020, and was found that during the said inspection, no electroplating work was found to be taking place in the industry. A copy of the previous report is attached at **Annexure-4**.

#### 4.0 Conclusion

1. Unit is not registered with U.P. State Pollution Control under white category and no acknowledgement in this regard was found. Hence the Unit is required to be registered with UPPCB under white category and shall intimate to UPPCB about the activities being performed with all details about raw materials, manufacturing process, water consumption, solid waste generation etc.
2. Though as such there is no uses of water in process and no process waste water generation, however unit needs to continue same activity and shall not change its process without prior intimation to UPPCB.
3. Scrap of raw material i.e. stainless steel is generated (approx. 4-5 kg/day), which is stored in the premises and sold to dealers once in a month. Log book for scrap generation and disposal shall be maintained by the unit. Unit shall not handle any toxic/hazardous chemicals within the premises without prior intimation to UPPCB.
4. Scrap was found lying on the floor with spillages of water from roof top and bore well in scrap storage area. Leakages need be repaired to avoid any spillages in scrap storage area.
5. As per Uttar Pradesh Ground Water (Management and Regulation) Act, 2019, all MSME units having water consumption less than 10 KLD are exempted to obtain No Objection Certificate from the State Ground Water Department. However the unit is required to register its bore well as per mandate of Ground Water Act and shall install electromagnetic flow meter and maintain logbook for water consumption.

*Vivek*  
20/10/21  
(Vivek Kumar)  
Junior Engineer  
UPPCB  
Greater Noida

*Bhuvan*  
20/10/21  
(Bhuvan Prakash Yadav)  
Regional Officer  
UPPCB  
Greater Noida

*Alka*  
20.10.21  
(Alka Srivastava)  
Sr. Scientific Assistant  
CPCB  
New Delhi

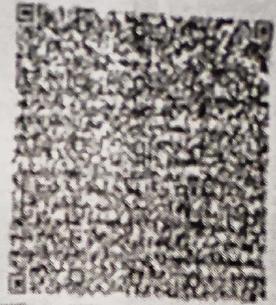
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Tax Invoice  
 US 31 OF COST ACT RAY RULE 46

(ORIGINAL FOR RECIPIENT)

e-Invoice

IRN : 59eee72960ad3b5016ab31cc3160edcc41ec3038ddf48-  
 080714a8a49e3cf2017  
 Ack No : 132111369420126  
 Ack Date : 8-Oct-21



**Hisar Metal Industries Limited**  
 REGD. OFFICE & WORKS:  
 NEAR LD C DELHI ROAD HISAR-125005  
 GSTIN/UIN: 06AAACH3752P22A  
 CIN: L74899HR1990PLC030937  
 E-Mail: info@hisarmetal.com

|                                      |                |                          |
|--------------------------------------|----------------|--------------------------|
| Invoice No.                          | e-Way Bill No. | Dated                    |
| HML/2122/0699                        |                | 8-Oct-21                 |
| Delivery Note                        |                | Term of Payment          |
| Reference                            |                | Date and Time of Removal |
|                                      |                | 08.10.2021 AT 15:20      |
| Buyer's Order No.                    |                | Dated                    |
| SMC06082021                          |                | 6-Aug-21                 |
| From: To Pay To Be Paid To Be Billed |                | Despatch Doc Date        |
| TO BE BILLED                         |                |                          |
| Name of Transport                    |                | Destination              |
| SKY LAND CORPORATION                 |                | NOIDA                    |
| Bill of Lading/LR RR No.             |                | Motor Vehicle No.        |
| 751 dt, 8-Oct-21                     |                | DL1LAC8463               |
| Nature of Transaction                |                |                          |
| SALE                                 |                |                          |

Details of Consignee (Shipped to)  
**M/s SWASTIK METAL COMPONENTS**  
 PLOT NO- 153, UDYOG KENDRA -2, ECOTECH -  
 3RD  
 , GREATER NOIDA  
 GSTIN/UIN : 09ARLPG4112H1ZY  
 State Name : Uttar Pradesh, Code : 09

Details of Receiver (Billed to)  
**M/s SWASTIK METAL COMPONENTS**  
 PLOT NO- 153, UDYOG KENDRA -2, ECOTECH -  
 3RD  
 , GREATER NOIDA  
 GSTIN/UIN : 09ARLPG4112H1ZY  
 State Name : Uttar Pradesh, Code : 09  
 Place of Supply : Uttar Pradesh

| Sl. No. | Description of Goods    | HSN/SAC  | GST Rate | At Qty  | Quantity  | Rate        | per | Amount       |
|---------|-------------------------|----------|----------|---------|-----------|-------------|-----|--------------|
| 1       | J4 PRIME L              | 72202090 | 18%      | 299 NOS | 3.6500 MT | 2,45,000.00 | MT  | 8,94,250.00  |
|         | <b>FREIGHT</b>          |          |          |         |           |             |     | 7,000.00     |
|         | <b>IGST</b>             |          |          |         |           |             |     | 1,62,225.00  |
|         | <b>TCS : Income Tax</b> |          |          |         |           | 0.10%       |     | 1,063.00     |
|         | <b>TOTAL</b>            |          |          | 299 NOS | 3.6500 MT |             |     | 10,64,538.00 |

*[Handwritten Signature]*  
 10/10/21

*[Handwritten Signature]*  
 13/10/21

Amount Chargable (in words)  
**INR Ten Lakh Sixty Four Thousand Five Hundred Thirty Eight Only**

| HSN/SAC  | Taxable Value | Integrated Tax Rate | Amount      | Total Tax Amount |
|----------|---------------|---------------------|-------------|------------------|
| 72202090 | 9,01,250.00   | 18%                 | 1,62,225.00 | 1,62,225.00      |
|          | <b>Total</b>  |                     | 1,62,225.00 | 1,62,225.00      |

Tax Amount (in words) : **INR One Lakh Sixty Two Thousand Two Hundred Twenty Five Only**

Company's PAN : **AAACH3752P**

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Date & Time  
 Company's Bank Details  
 Bank Name : **HDFC BANK A/C 50200040722002**  
 A/c No. : **50200040722002**  
 Branch & IFS Code : **JINDAL CHOWK HISAR & HDFC0091433**  
 for Hisar Metal Industries Limited

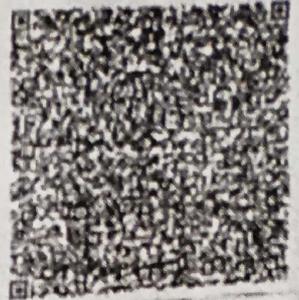
SUBJECT TO HISAR JURISDICTION  
 This is a Computer Generated Invoice

*[Handwritten Signatures]*  
 Prepared by: *[Signature]*  
 Verified by: *[Signature]*  
 Authorized Signatory: *[Signature]*

Tax Invoice  
 US 31 OF CGST ACT R/W RULE 46

(ORIGINAL FOR RECIPIENT)

e-Invoice



180542412c1f074aa9fbcc5fcc592fa095bd226b5770d69-  
 5b070c1b1dc920524  
 Invoice No: 132111279913859  
 Invoice Date: 20-Sep-21



**Hisar Metal Industries Limited**  
 REGD. OFFICE & WORKS  
 NEAR I.D.C. DELHI ROAD HISAR-125006  
 GSTIN/UIN: 06AAACH3752P2ZA  
 CIN: L74899HR1090PLC030937  
 E-Mail: info@hisarmetal.com

|  |                |                            |
|--|----------------|----------------------------|
| Invoice No.                            | e-Way Bill No. | Dated                      |
| HML21220636                            |                | 20-Sep-21                  |
| Delivery Date                          |                | Term of Payment            |
| Reference                              |                | Date and Time of Removal   |
| Buyer's Order No                       |                | 20.09.2021, AT 17:25 HOURS |
| SMC06082021                            |                | Dated                      |
| Freight To Pay/To Be Paid To Be Billed |                | 6-Aug-21                   |
| TO BE BILLED                           |                | Dispatch Doc Date          |
| Name of Transport                      |                | Destination                |
| SKY LAND CORPORATION                   |                | NOIDA                      |
| Bill of Lading/ R-RK No.               |                | Motor Vehicle No.          |
| 654 dt. 20-Sep-21                      |                | HR39E7392                  |
| Nature of Transaction                  |                |                            |
| SALE                                   |                |                            |

Details of Consignee (Shipped to)  
**M/s SWASTIK METAL COMPONENTS**  
 PLOT NO- 153, UDYOG KENDRA -2, ECOTECH-3RD  
 GREATER NOIDA  
 GSTIN/UIN: 09ARLPG4112H1ZY  
 State Name: Uttar Pradesh, Code: 09

Details of Receiver (Billed to)  
**M/s SWASTIK METAL COMPONENTS**  
 PLOT NO- 153, UDYOG KENDRA -2, ECOTECH-3RD  
 GREATER NOIDA  
 GSTIN/UIN: 09ARLPG4112H1ZY  
 State Name: Uttar Pradesh, Code: 09

Place of Supply: Uttar Pradesh  
 Description of Goods: Cold Rolled Strips (SS)  
 J4 PRIME L

| HSN/SAC      | Rate | Quantity | Rate      | per         | Amount             |
|--------------|------|----------|-----------|-------------|--------------------|
| 72202090     | 10%  | 199 NOS  | 2.6180 MT | 2,45,000.00 | MT 6,16,910.00     |
|              |      |          |           |             | 7,000.00           |
|              |      |          |           |             | 1,12,303.80        |
|              |      |          |           |             | 736.00             |
|              |      |          |           | 0.10%       |                    |
| <b>Total</b> |      |          |           |             | <b>7,36,949.80</b> |

FREIGHT  
 IGST  
 TCS : Income Tax

*[Signature]*  
 22/9/21

*[Signature]*  
 21/9/21

Amount Chargeable (in words)

INR Seven Lakh Thirty Six Thousand Nine Hundred Forty Nine and Eighty Only

| Taxable Value | Integrated Tax Rate | Integrated Tax Amount | Total Tax Amount   |
|---------------|---------------------|-----------------------|--------------------|
| 6,23,910.00   | 18%                 | 1,12,303.80           | 1,12,303.80        |
| <b>Total</b>  |                     | <b>1,12,303.80</b>    | <b>1,12,303.80</b> |

HSN/SAC: 72202090

Tax Amount (in words)

INR One Lakh Twelve Thousand Three Hundred Three and Eighty Only

Company's PAN

AAACH3752P

Date & Time  
 Company's Bank Details  
 Bank Name: HDFC BANK A/C 50200040722002  
 A/c No: 50200040722002  
 Branch & IFS Code: JINDAL CHOWK HISAR & HDFC0001433  
 for Hisar Metal Industries Limited

Prepared by: *[Signature]*  
 Authorized Signatory: *[Signature]*

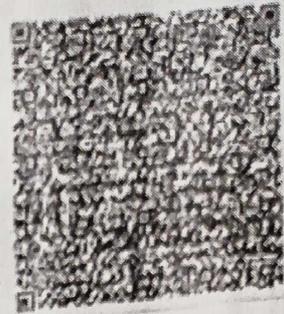
We declare that the invoice shows the actual price of the goods described and that all particulars are true and correct.

SUBJECT TO HISAR JURISDICTION  
 This is a Computer Generated Invoice

**Tax Invoice**  
 U/S 31 OF CGST ACT R/W RULE 48

(ORIGINAL FOR RECIPIENT)

e-Invoice



3c246e4c4be0f5b2da3012a8eb146d3255ea549dc2c87-  
 2571fd3c040bed8f2ba

Invoice No: 132111233491207  
 Invoice Date: 9-Sep-21



**Hisar Metal Industries Limited**  
 REGD OFFICE & WORKS:  
 NEAR I.D.C. DELHI ROAD HISAR - 25206  
 GSTIN/UIN: 06AAACH3752P2ZA  
 CIN: L74599HR1990PLC030937  
 E-Mail: info@hisarmetal.com

Details of Consignee (Shipped to)  
**M/s SWASTIK METAL COMPONENTS**  
 PLOT NO 153, UDYOG KENDRA - 2, ECOTECH -  
 3RD  
 GREATER NOIDA

GSTIN/UIN: 09ARI PG4112H1ZY  
 State Name: Uttar Pradesh, Code: 09  
 Name of Receiver (Billed to):  
**M/s SWASTIK METAL COMPONENTS**  
 PLOT NO- 153, UDYOG KENDRA - 2, ECOTECH -  
 3RD  
 GREATER NOIDA

GSTIN/UIN: 09ARLPG4112H1ZY  
 State Name: Uttar Pradesh, Code: 09  
 Place of Supply: Uttar Pradesh

Invoice No: HML21220900  
 e-Way Bill No: [Blank]  
 Dated: 9-Sep-21  
 Term of Payment: [Blank]  
 Reference: [Blank]  
 Date and Time of Removal: 09.09.2021 AT 16:20 HOURS  
 Buyer's Order No: SMC06082021  
 Date: 6-Aug-21  
 Invoice To Pay To Be Paid by Bill: [Blank]  
 Dispatch Doc Date: [Blank]  
 Name of Transport: TO BE BILLED  
 Destination: NOIDA  
 Bill of Lading/IR-RR No: SKY LAND CORPORATION  
 Motor Vehicle No: HR39D5564  
 Nature of Transaction: 620 dL 9-Sep-21  
 SALE

| Sr. No.                             | Description of Goods             | HSR/SAC  | GST Rate | All Qty | Quantity  | Rate        | per | Amount                 |
|-------------------------------------|----------------------------------|----------|----------|---------|-----------|-------------|-----|------------------------|
| 1                                   | J4 PRIME L<br>SIZE - 50MMX0.60MM | 72202020 | 18%      | 60 NOS  | 0.7290 MT | 2,45,000.00 | MT  | 1,78,605.00            |
| 2                                   | J4 PRIME L<br>SIZE - 50MMX0.60MM | 72202000 | 18%      | 56 NOS  | 0.6930 MT | 2,45,000.00 | MT  | 1,69,785.00            |
| 3                                   | J4 PRIME L<br>SIZE - 50MMX0.60MM | 72202050 | 18%      | 55 NOS  | 0.6780 MT | 2,45,000.00 | MT  | 1,66,110.00            |
|                                     |                                  |          |          |         |           |             |     | 5,14,500.00            |
|                                     |                                  |          |          |         |           |             |     | 7,000.00               |
|                                     |                                  |          |          |         |           |             |     | 93,870.00              |
|                                     |                                  |          |          |         |           |             |     | 615.00                 |
| FREIGHT<br>IGST<br>TCS : Income Tax |                                  |          |          |         |           |             |     |                        |
| <b>Total</b><br>171 NOS 2.1000 MT   |                                  |          |          |         |           |             |     | 6,15,985.00<br>F & O.E |

| Amount Chargeable (in words)                                | Taxable Value     | Integrated Tax Rate | Integrated Tax Amount | Total Tax Amount |
|---|-------------------|---------------------|-----------------------|------------------|
| INR Six Lakh Fifteen Thousand Nine Hundred Eighty Five Only | 5,21,500.00       | 18%                 | 93,870.00             | 93,870.00        |
|   | Total 5,21,500.00 |                     | 93,870.00             | 93,870.00        |

Amount Chargeable (in words): INR Six Lakh Fifteen Thousand Nine Hundred Eighty Five Only  
 Tax Amount (in words): INR Ninety Three Thousand Eight Hundred Seventy Only  
 Date & Time: [Blank]  
 Company's Bank Details: [Blank]  
 Bank Name: HDFC BANK A/C 50200040722002  
 A/c No: 50200040722002  
 Branch & IFSC Code: JINDAL CHOWKY HISAR & HDFC0001433  
 For Hisar Metal Industries Limited

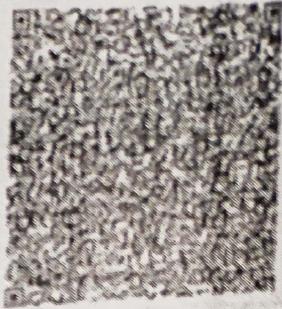
Company's PAN: AAACH3762P  
 Declaration: We declare that this invoice shows the actual price of the goods supplied and that all particulars are true and correct.  
 SUBJECT TO HISAR JURISDICTION  
 Print & Computer Generated Invoice

Prepared by: [Signature]  
 Authorized Signatory: [Signature]

**Tax Invoice**  
 U/S 31 OF CGST ACT R/W RULE 4E

(DUPLICATE FOR TRANSPORTER)

e-Invoice



N 47c34698a106acb263b9f7faeeb04f1e2fb53d4386e155-  
 c013f9b1be7bf37496  
 Invoice No 132111179475495  
 Invoice Date 28-Aug-21



**Hisar Metal Industries Limited**  
 REGD. OFFICE & WORKS:  
 NEAR I.D.C. DELHI ROAD HISAR-125005  
 GSTIN/UIN: 06AAACH3752P2ZA  
 CIN: L74899HR1990PLC030937  
 E-Mail: info@hisarmetal.com

Invoice No HMI/21220564  
 Delivery Note  
 e-Way Bill No  
 Dated 28-Aug-21  
 Term of Payment

Reference  
 Buyer's Order No SMC06082021  
 Invoice Type: To Pay/To Be Paid/To Be Billed  
 TO BE BILLED  
 Name of Transport  
 SKY LAND CORPORATION  
 Bill of Lading/LR-RR No  
 575 dt. 28-Aug-21  
 Nature of Transaction  
 SALE

Details of Consignee (Shipped to)  
**M/s SWASTIK METAL COMPONENTS**  
 PLOT NO- 153, UDYOG KENDRA -2, ECOTECH -  
 3RD

GREATER NOIDA  
 GSTIN/UIN 09ARLPG4112H1ZY  
 State Name Uttar Pradesh, Code 09  
 Details of Receiver (Billed to)

**M/s SWASTIK METAL COMPONENTS**  
 PLOT NO- 153, UDYOG KENDRA -2, ECOTECH -  
 3RD

GREATER NOIDA  
 GSTIN/UIN 09ARLPG4112H1ZY  
 State Name Uttar Pradesh, Code 09  
 Place of Supply Uttar Pradesh

| SI No | Description of Goods  | HSN/SAC  | GST Rate | Alt Quantity | Quantity  | Rate per         | Amount             |
|-------|---|----------|----------|--------------|-----------|------------------|--------------------|
| 1     | Cold Rolled Strips (SS)<br>J4 PRIME L<br>SIZE: 4.85 X D 60 MM | 72202090 | 18%      | 177 NOS      | 2.0080 MT | 2,45,000.00 / MT | 4,91,960.00        |
|       |   |          |          |              |           |                  | 7,000.00           |
|       |   |          |          |              |           |                  | 89,812.80          |
|       |   |          |          |              |           | 0.10 %           | 589.00             |
|       |   |          |          |              |           |                  | <b>5,89,361.80</b> |

FREIGHT  
 IGST  
 TCS : Income Tax

*Handwritten signatures and dates: 21/9/21*

Total 177 NOS 2.0080 MT **5,89,361.80**  
 E. & O.E

Amount Chargeable (in words): **INR Five Lakh Eighty Nine Thousand Three Hundred Sixty One and Eighty Only**

| Taxable Value            | Integrated Tax Rate | Amount           | Total Tax Amount |
|--------------------------|---------------------|------------------|------------------|
| 4,99,960.00              | 18%                 | 89,812.80        | 89,812.80        |
| <b>Total 4,99,960.00</b> |                     | <b>89,812.80</b> | <b>89,812.80</b> |

Tax Amount (in words): **INR Eighty Nine Thousand Eight Hundred Twelve and Eighty Only**

Company's PAN: AAACH3752P  
 Declaration: We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.  
 Date & Time  
 Company's Bank Details:  
 Bank Name: HDFC BANK A/C 50200040722802  
 A/c No: 50200040722802  
 Branch & IFS Code: JINDAL CHOKK HISAR & HDFC0001433  
 (for Hisar Metal Industries Limited)

SUBJECT TO HISAR JURISDICTION  
 This is a Computer Generated Invoice

Prepared by  
 Verified by  
 Authorised Signatory







**“Photographs” of M/s Swastik Metal Components**  
**Plot No. 153, UK-II<sup>nd</sup>, Ecotech-3<sup>rd</sup>, Greater Noida.**



**1. INDUSTRY MAIN GATE**



**2. INDUSTRIES PREMISES**



**3. RAW MATERIALS (Stainless Steel coil)**



**4. PREPA RING & CUTTING**

## Annexure-2



5. LATHE MACHINE FOR PUNCHING



6. PRESSING AND CUTTING



7. PRODUCT (PEN CAP)



8. SCRAP

Table G-5: Final List of White Category of Industries

Annexure - 3

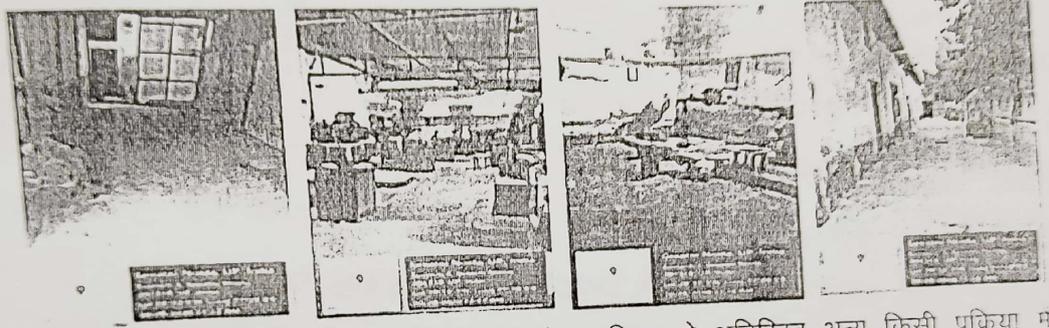
| Sl. No. | Orgnl Sl. No. | Industry Sector  | W1 | W2 | W  | A1 | A2 | A  | H  | W+A+H | Revised Category |
|---------|---------------|--|----|----|----|----|----|----|----|-------|------------------|
| 1.      | 3             | Assembly of air coolers / conditioners ,repairing and servicing  | -- | -- | -- | -- | -- | -- | -- | --    | G-W              |
| 2.      | 4             | Assembly of bicycles ,baby carriages and other small non motorizing vehicles   | -- | -- | -- | -- | -- | -- | -- | --    | G-W              |
| 3.      | 7             | Bailing (hydraulic press)of waste papers   | -- | -- | -- | -- | -- | -- | -- | --    | G-W              |
| 4.      | 9             | Bio fertilizer and bio-pesticides without using inorganic chemicals  | -- | -- | -- | -- | -- | -- | -- | --    | G-W              |
| 5.      | 11            | Biscuits trays etc from rolled PVC sheet (using automatic vacuum forming machines)   | -- | -- | -- | -- | -- | -- | -- | --    | G-W              |
| 6.      | 12            | Blending and packing of tea  | -- | -- | -- | -- | -- | -- | -- | --    | G-W              |
| 7.      | 14            | Block making of printing without foundry (excluding wooden block making)   | -- | -- | -- | -- | -- | -- | -- | --    | G-W              |
| 8.      | 21            | Chalk making from plaster of Paris ( only casting without boilers etc. ( sun drying / electrical oven)   | -- | -- | -- | -- | -- | -- | -- | --    | G-W              |
| 9.      | 25            | Compressed oxygen gas from crude liquid oxygen ( without use of any solvents and by maintaining pressure & temperature only for separation of other gases) | -- | -- | -- | -- | -- | -- | -- | --    | G-W              |
| 10.     | 27            | Cotton and woolen hosiers making ( Dry process only without any dyeing / washing operation)  | -- | -- | -- | -- | -- | -- | -- | --    | G-W              |
| 11.     | 31            | Diesel pump repairing and servicing ( complete mechanical dry process)   | -- | -- | -- | -- | -- | -- | -- | --    | G-W              |
| 12.     | 33            | Electric lamp ( bulb) and CFL manufacturing by assembling only   | -- | -- | -- | -- | -- | -- | -- | --    | G-W              |

|       |    |  |    |    |    |    |    |    |    |    |     |
|-------|----|--|----|----|----|----|----|----|----|----|-----|
| 13.   | 34 | Electrical and electronic item assembling (completely dry process)   | -- | -- | -- | -- | -- | -- | -- | -- | G-W |
| ✓ 14. | 23 | Engineering and fabrication units (dry process without any heat treatment / metal surface finishing operations / painting) | -- | -- | -- | -- | -- | -- | -- | -- | O-W |
| 15.   | 35 | Flavoured betel nuts production/ grinding (completely dry mechanical operations)   | -- | -- | -- | -- | -- | -- | -- | -- | G-W |
| 16.   | 37 | Fly ash bricks/ block manufacturing  | -- | -- | -- | -- | -- | -- | -- | -- | G-W |
| 17.   | 38 | Fountain pen manufacturing by assembling only  | -- | -- | -- | -- | -- | -- | -- | -- | G-W |
| 18.   | 39 | Glass syringes and vials making from glass tubes   | -- | -- | -- | -- | -- | -- | -- | -- | G-W |
| 19.   | 40 | Glass putty and sealant (by mixing with machine only)  | -- | -- | -- | -- | -- | -- | -- | -- | G-W |
| 20.   | 43 | Ground nut decorticating   | -- | -- | -- | -- | -- | -- | -- | -- | G-W |
| 21.   | 44 | Handloom/ carpet weaving (without dyeing and bleaching operation)  | -- | -- | -- | -- | -- | -- | -- | -- | G-W |
| 22.   | 48 | Leather cutting and stitching (more than 10 machine and using motor)   | -- | -- | -- | -- | -- | -- | -- | -- | G-W |
| 23.   | 51 | Manufacturing of coir items from coconut husks   | -- | -- | -- | -- | -- | -- | -- | -- | G-W |
| 24.   | 52 | Manufacturing of metal caps containers etc   | -- | -- | -- | -- | -- | -- | -- | -- | G-W |
| 25.   | 55 | Manufacturing of shoe brush and wire brush   | -- | -- | -- | -- | -- | -- | -- | -- | G-W |
| 26.   | 57 | Medical oxygen   | -- | -- | -- | -- | -- | -- | -- | -- | G-W |
| 27.   | 60 | Organic and inorganic nutrients (by physical mixing)   | -- | -- | -- | -- | -- | -- | -- | -- | G-W |
| 28.   | 61 | Organic manure (manual mixing)   | -- | -- | -- | -- | -- | -- | -- | -- | G-W |
| 29.   | 63 | Packing of powdered milk   | -- | -- | -- | -- | -- | -- | -- | -- | G-W |
| 30.   | 64 | Paper pins and u clips   | -- | -- | -- | -- | -- | -- | -- | -- | G-W |
| 31.   | 58 | Repairing of electric motors and generators (dry mechanical process)   | -- | -- | -- | -- | -- | -- | -- | -- | O-W |
| 32.   | 74 | Rope (plastic and cotton)  | -- | -- | -- | -- | -- | -- | -- | -- | G-W |

मेसर्स स्वास्तिक मेटल कम्पोनेन्ट्स, प्लॉट नं०- 153, उद्योग केन्द्र-2, इकोटेक-3, ग्रेटर नोएडा, गौतमबुद्धनगर के विरुद्ध प्राप्त शिकायत के समन्वय में निरीक्षण आख्या।

कृपया उपरोक्त उद्योग के विरुद्ध रिटू गट्ट का शिकायती पत्र, जो बोर्ड मुख्यालय की ई-मेल के माध्यम से इस कार्यालय में दिनांक 27.10.2020 को प्राप्त हुआ है। प्राप्त शिकायती पत्र के क्रम में उद्योग का निरीक्षण अधोहस्ताक्षरकर्ता द्वारा दिनांक 28.10.2020 को किया गया। निरीक्षण आख्या निम्नवत् है-

1. निरीक्षण के दौरान उद्योग द्वारा कच्चे माल के रूप में एस0एस0 स्ट्रिप 0.5 एम0एम0 का प्रयोग कर प्रेस/फॉर्मिंग मशीनिंग प्रक्रिया द्वारा पैन विलप का उत्पादन होता हुआ पाया गया। निरीक्षण के दौरान उद्योग में कुल 06 प्रेस/फॉर्मिंग मशीन, 01 लेथ मशीन, 01 टूल मशीन, स्थापित तथा 08 लोग कार्यरत पाये गये।
2. निरीक्षण के दौरान उक्त उद्योग परिसर में साइनाइड, क्रॉम अथवा अन्य किसी प्रकार की प्लेटिंग हेतु कोई प्लान्ट मशीनरी स्थापित व कार्यरत नहीं पायी गयी, फोटोग्राफ निम्नवत् है-



3. निरीक्षण के दौरान उक्त उद्योग परिसर में घरेलू प्रक्रिया के अतिरिक्त अन्य किसी प्रक्रिया में जल का प्रयोग अथवा जनन नहीं पाया गया। उद्योग से जनित घरेलू उत्प्रवाह को ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण सीवर लाइन के माध्यम से निरस्तारित किया जाता है।
4. निरीक्षण के दौरान उक्त उद्योग परिसर में 62.5 के0वी0ए0 के एक डी0जी0 सेट के अतिरिक्त अन्य किसी प्रकार का वायु प्रदूषणकारी यंत्र/संयंत्र स्थापित नहीं पाया गया।
5. उक्त उद्योग को स्थापना हेतु बोर्ड से एन0ओ0री0 एवं संचालन हेतु सहमति प्राप्त नहीं है। केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली की उद्योग श्रेणी विभाजन सूची के अनुसार उक्त उद्योग सफेद श्रेणी के अन्तर्गत आच्छादित है।

आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

K Singh  
28/10/2020

(किशन सिंह)

सहायक पर्यावरण अभियन्ता

क्षेत्रीय अधिकारी